

बिहारी में कम वेतन पाने वाले सरकारी कर्मचारियों के बच्चों को छात्रवृत्तियां

3152. श्री विद्याधर बाजपेयी : क्या शिक्षा तथा युवक सेवा मंत्री यह बताने की कृपा करेंगे कि :

(क) कम वेतन पाने वाले सरकारी कर्मचारियों के ऐसे बच्चों को, जो राजधानी में पालीटेक्नीक तथा सामान्य शिक्षा प्राप्त कर रहे हैं, पिछले तीन वर्ष में मैट्रिक के बाद की छात्रवृत्ति योजना के अन्तर्गत कितनी छात्रवृत्तियां दी गईं ; और

(ख) यदि कोई छात्रवृत्ति नहीं दी गई, तो इसके क्या कारण हैं ?

शिक्षा तथा युवक सेवा मंत्रालय में राज्य मंत्री (श्री भवत दर्शन) : (क) और (ख) किसी भी वर्ग के सरकारी कर्मचारियों के बच्चों के लिए छात्रवृत्तियों की कोई भ्रमण योजना नहीं है ।

Kashi Vidyapeeth, Varanasi

3153. SHRI GEORGE FERNANDES : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether the dispute between the Management and the employees of the Kashi Vidyapeeth, Varanasi has been finally settled ; and

(b) if so, the terms of the settlement ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V.K.R.V. RAO) : (a) and (b). The employees of the Vidyapeeth went on strike on January 30, 1969. One of their main demands was payment of salaries for three months which had fallen due. All arrears of salary were cleared on February 17, 1969 and the strike was withdrawn. The Vidyapeeth authorities are looking into the other demands of the employees.

Ban on Recruitment to Class IV Posts

3154. SHRI VALMIKI CHOUHARY :

SHRI B. K. DAS-CHOWDHURY :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Government have lately decided to ban recruitment of class IV Staff for one year and also to restrict recruitment to class III posts ;

(b) if so, the reasons therefor ;

(c) the extent of economy to be effected thereby ; and

(d) the number of class II and I posts proposed to be filled during the year, the additional expenditure to be incurred thereby and the economy to be effected by restricting recruitment to these posts ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). In view of the imperative need for economy, Government have decided that, except in certain essential services, for a period of one year with effect from 7-3-1969, direct recruitment should be restricted to 50% (and in special cases to 60%) of the vacancies in class III and certain categories of class IV posts. In other class IV posts, like those of peons, jamadars etc, there would be no direct recruitment at all during this period. As orders have been issued recently, it is not possible to indicate at this stage the extent of economy to be effected as a result of the aforesaid decision.

(d) As would be seen from the above, no restriction has been placed in the matter of recruitment to class I and II posts. As such, the question of economy to be effected by restricting recruitment to these Classes of posts does not arise. No information is available as to the number of Class I and II posts proposed to be filled by Ministries/Departments etc., during the year and the additional expenditure to be incurred thereon.

Development of Indian Ship-Building Industry

3155. SHRI K. P. SINGH DEO : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that due to the financial assistance available from U.S.S.R.,